Plan to implement NRC policy across the country

355. SHRI VIJAY PAL SINGH TOMAR:

SHRI P. BHATTACHARYA:

SHRI HARNATH SINGH YADAV:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government has any plan to implement NRC policy across the country on the lines of State of Assam;
 - (b) if so, the details thereof and if not, the reasons therefor; and
 - (c) if so, by when the NRC will be implemented across the country?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI): (a) to (c) The National Register of Citizens (NRC) is being updated at presen in the State of Assam only as per the provisions of the Citizenship Act, 1951 and the provisions contained in the Schedule framed under Rule 4A(4) of the Citizenship Rules, 2003.

Sedition cases filed for criticising surgical strike

356. DR. SANTANU SEN: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of sedition cases filed against persons after criticism and doubt of surgical strike by the Indian Army in various States till date; and
 - (b) the number of persons chargesheeted so far and the cases filed in the court?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY): (a) and (b) No such data is available with National Crime Records Bureau as on date.

Sponsoring the expenses of EU delegation

 \dagger 357. SHRI JAVED ALI KHAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of the institution which organised and bore expenses of Jammu

[†]Original notice of the question was received in Hindi.